

**Name of the Corporate Debtor: Vistar Metal Industries Private Limited; Date of Commencement of CIRP: 14.10.2019; List of Creditors as on: 27.11.2020**  
**List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of claims admitted					
1	Secured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
2	Unsecured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	2	2,189,941,235	2	2,189,941,235	-	-	-	1	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	14	274,978,087	14	274,978,087	-	-	-	2	
5	Operational Creditor (Workmen)	0	-	0	-	-	-	-		
6	Operational Creditors (Employees)	0	-	0	-	-	-	-		
7	Operational Creditors (Government Dues)	3	37,897,904	3	37,897,904	-	-	-	3	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	7	419,735,566	7	418,783,844	-	951,722	-	4	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0	-	0	-	-	-	-		
<b>Total</b>		<b>26</b>	<b>2,922,552,792</b>	<b>26</b>	<b>2,921,601,070</b>	<b>-</b>	<b>951,722</b>	<b>-</b>		

Name of the Corporate Debtor: Vistar Metal Industries Private Limited; Date of Commencement of CIRP: 14.10.2019; List of Creditors as on: 27.11.2020

Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Identification Number	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?						% of Voting Share in CoC
1	State Bank of India	AAACS8577K	10/12/2019	1,318,852,976	1,318,852,976	Term Loan / Working Capital Facilities	1,318,852,976	-	No	45.14	-	-	-	-	Refer Note 1
2	Bank of Baroda	AAACD4249B	12/12/2019	871,088,259	871,088,259	Cash Credit	871,088,259	-	No	29.82	-	-	-	-	Refer Note 2
<b>2</b>	<b>Total</b>			<b>2,189,941,235</b>	<b>2,189,941,235</b>		<b>2,189,941,235</b>			<b>74.96</b>	-	-	-	-	

**General Notes**

1 Details of securities given to State Bank of India

Factory/Land & Building and Plant & Machinery Located at Abitgar, Taluka - Wada, Dist. - Palghar  
Commercial premises No. 401, 402 & 403 at chembur, Mumbai  
Agriculture plot of land at Bhaveghar, kodus road, Taluka - Wada, Dist. - Palghar  
89,100 no. of shares of Rs. 10 each, are pledged

2 Details of securities given to Bank of Baroda

A. 1st Pari Passu charge on Commercial Office, Office No. 401 having Carpet area 516 sq. ft., Office No. 402 having Carpet area 540 sq. ft., Office No. 403 having Carpet area 450 sq. ft., premises owned by SVWRPL situated at 4th floor, Coral Classic, 20th Road, Chembur, Mumbai-400071

B. 2nd Pari Passu charge on the assets of the company i.e. Factory Land and Building at Wada, P&M and other fixed assets, present and future owned by company.

C. Pledge of 1,91,065 shares of Rs.10 each belonging to promoters on Pari Passu basis.

3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

**Name of the Corporate Debtor: Vistar Metal Industries Private Limited; Date of Commencement of CIRP: 14.10.2019; List of Creditors as on: 27.11.2020**  
**Annexure-2**

**Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)**

*(Amount in Rs.)*

Sr. No.	Name of Creditor	Identification Number	Details of Claim received		Details of Claim admitted				Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting Share in CoC
1	Rishi Aggarwal	AEXPA6851Q	09/12/2019	5,958,216	5,958,216	Unsecured Loan	-	No	0.20	-	-	-	-	
2	Mrs. Kamlesh Aggarwal	AALPA1246P	09/12/2019	4,369,969	4,369,969	Unsecured Loan	-	No	0.15	-	-	-	-	
3	Satya Prakash Aggarwal	AALPA5384L	09/12/2019	20,053,525	20,053,525	Unsecured Loan	-	No	0.69	-	-	-	-	
4	Cholamandalam Investment and Finance Company Limited	L65993TN1978P LC007576	10/12/2019	27,957,125	27,957,125	Unsecured Loan	-	No	0.96	-	-	-	-	
5	Rita Wadhvani	8095 6771 9903	12/12/2019	1,258,815	1,258,815	Unsecured Loan	-	No	0.04	-	-	-	-	
6	Khemiya Wadhvani	6503 3529 2018	12/12/2019	618,618	618,618	Unsecured Loan	-	No	0.02	-	-	-	-	
7	Kishanchand Wadhvani HUF		12/12/2019	1,888,223	1,888,223	Unsecured Loan	-	No	0.06	-	-	-	-	
8	Hitesh Wadhvani	9968 8556 4849	12/12/2019	1,390,878	1,390,878	Unsecured Loan	-	No	0.05	-	-	-	-	
9	Manish Wadhvani	6918 4697 1554	12/12/2019	7,080,000	7,080,000	Unsecured Loan	-	No	0.24	-	-	-	-	
10	Canbank Factors Limited	AAACC8529P	16/12/2019	148,958,689	148,958,689	Unsecured Loan	-	No	5.10	-	-	-	-	
11	Maya A Wadhvani	9302 1088 3019	18/12/2019	8,182,300	8,182,300	Unsecured Loan	-	No	0.28	-	-	-	-	
12	Ashok Wadhvani	9988 8719 8477	18/12/2019	8,575,680	8,575,680	Unsecured Loan	-	No	0.29	-	-	-	-	
13	M/S Paisalo Digital Limited	L65921DL1992P LC120483	21/12/2019	8,237,632	8,237,632	Unsecured Loan	-	No	0.28	-	-	-	-	
14	M/s Sushil Gupta HUF	AAEHS8740R	11/02/2020	30,448,417	30,448,417	Unsecured Loan	-	No	1.04	-	-	-	-	
14	<b>Total</b>			<b>274,978,087</b>	<b>274,978,087</b>				<b>9.41</b>	-	-	-	-	

**General Notes**

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**Name of the Corporate Debtor: Vistar Metal Industries Private Limited; Date of Commencement of CIRP: 14.10.2019; List of Creditors as on: 27.11.2020**  
**Annexure-3**

**Summary of List of Operational Creditors (Government Dues)**

Sr. No.	Details of Claimant			Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
	Department	Government	Identification Number	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable					
1	Income Tax	Deputy Commissioner Of Income Tax, Mumbai	(OSD)(TDS)-2(2), Mumbai	09/12/2019	1,902,450	1,902,450	TDS Dues	-	-	No	0.07	-	-	-	-	
2	Income Tax	Assisstant Commisioner Of Income Tax, Mumbai	Circle 8(2)(1), Mumbai	10/12/2019	417,900	417,900	Income Tax Dues	-	-	No	0.01	-	-	-	-	
3	Sales Tax	Deputy Commisioner Of State Tax	MUM-VAT-E-627		35,577,554	35,577,554	MVAT Dues	-	-	No	1.22	-	-	-	-	
<b>3</b>	<b>Total</b>				<b>37,897,904</b>	<b>37,897,904</b>						-	-	-	-	

**General Notes**

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**Annexure-4**

**Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)**

Sr. No.	Name of Creditor	Identification Number	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC						
1	M/S Shri Sadhana Express	AEYPA2275H	06/12/2019	540,305	540,305	Vendor	-	-	No	0.02	-	-	-	-	-	
2	Sikkim Ferro Alloys Limited	AAGCS8115B	07/12/2019	415,609,322	414,657,600	Vendor	-	-	No	14.19	-	-	951,722.00	-	-	
3	Sohum Energy International	AAPFS6848F	10/12/2019	1,287,466	1,287,466	Vendor	-	-	No	0.04	-	-	-	-	-	
4	A.J.Coal Pvt Ltd.	U23100MH1994PTC076762	11/12/2019	1,030,442	1,030,442	Vendor	-	-	No	0.04	-	-	-	-	-	
5	Steel Solutions	ALDPG4335J	11/12/2019	50,916	50,916	Vendor	-	-	No	0.00	-	-	-	-	-	
6	Rawalwasia Textile Industries Pvt Ltd	U17110GJ1988PTC010302	11/12/2019	1,112,004	1,112,004	Vendor	-	-	No	0.04	-	-	-	-	-	
7	Mehta Petroleum		16/01/2020	105,111	105,111	Vendor	-	-	No	0.00	-	-	-	-	-	
7	<b>Total</b>			<b>419,735,566</b>	<b>418,783,844</b>					<b>14.33</b>	<b>-</b>	<b>-</b>	<b>951,722</b>	<b>-</b>	<b>-</b>	

**General Notes**

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